

HIGH COURT OF CHHATTISGARH, BILASPUR

Endorsement

No. 349 /Confdl. /2021
II-2-17/2001 (Pt. IV)

Bilaspur, dated 09 / 04 / 2021

Copy of order no. F 4-1/2007/1-7 dated 09.04.2021 issued by the Secretary, Government of Chhattisgarh, General Administration Department, Mahanadi Bhawan, Nava Raipur Atal Nagar forwarded to:-

- (1) Deputy Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice R.C.S. Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- (13) Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- (14) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (15) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (16) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.

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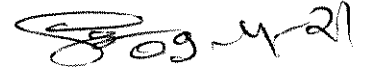
(2)

- (17) Private Secretary to Registrar (I. & E. and Vigilance/ Selection & Appointment/ Judicial), High Court of Chhattisgarh, Bilaspur for information.
- (18) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (19) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur (C.G.) for information.
- (20) Shri Satyendra Kumar Sahu, Additional District and Sessions Judge, Bhatapara, for information and compliance. **He is directed to take charge at his new place of posting on or before 19.04.2021 and send the taking over charge reports to this Registry at the earliest.**
- (21) District & Sessions Judge, Baloda-Bazar for information. He is requested to impress upon the transferred Officer that if she is in occupation of Government accommodation, she should vacate the same on or before 19.04.2021 under intimation to this Registry. He is also requested to send immediately the handing over charge report of transferred officer to this Registry.
- (22) District & Sessions Judge, Balod/ Balrampur at Ramanujganj/ Dakshin Bastar (Dantewara)/ Uttar Bastar (Kanker)/ Janjgir-Champa/ Jashpur/ Bemetara/ Bastar (Jagdapur)/ Koriya (Baikunthpur) / Raigarh/ Rajnandgaon/Kabirdham (Kawardha)/ Mungeli/ Dhamtari/Mahasamund /Kondagaon/ Surajpur/ Korba /Raipur/Durg/Bilaspur/Surguja (Ambikapur) for information.
- (23) Joint Registrar (S. & A. Cell/C.S.J.A.), High Court of Chhattisgarh, Bilaspur for information.
- (24) Additional Registrar (Judicial/ D.E./ Admn./ Elimination, R.R.D & D.D.O./ Criminal/Scanning/Civil & Copying / O/o R.G.), High Court of Chhattisgarh, Bilaspur for information.
- (25) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- (26) Member Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
- (27) I/c. Registrar (Computerization)-cum-C.P.C., High Court of Chhattisgarh, Bilaspur for information.
- (28) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- (29) Deputy Registrars (Writ/ Confidential/ Mediation/ Vigilance and I. & E./ Works), High Court of Chhattisgarh, Bilaspur for information.
- (30) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.

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- (31) Assistant Registrar/ Section Officer/ In-charge, Accounts/ Checker/ Juvenile Justice Cell/ R.G./ Complaint/ Criminal /Civil/ Confidential/ Pension/ Protocol/ District Establishment/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (32) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.



(SANTOSH SHARMA)
I/C. REGISTRAR GENERAL

1372/श.व.
03/04/2021

छत्तीसगढ़ शासन
सामान्य प्रशासन विभाग
मंत्रालय
महानदी भवन, नवा रायपुर अटल नगर
// आदेश //

नवा रायपुर अटल नगर, दिनांक 9/4/2021

क्रमांक एफ 4-1/2007/1-7 :: Shri Satyendra Kumar Sahu अतिरिक्त जिला एवं सत्र न्यायाधीश, भाटापारा की सेवाएं विधि एवं विधायी कार्य विभाग के आदेश क्रमांक 4496/1202/XXI-B/C.G./21 दिनांक 27 मार्च 2021, द्वारा सामान्य प्रशासन विभाग के अधीन छत्तीसगढ़ लोक आयोग में प्रतिनियुक्ति पर विधिक सलाहकार के पद पर पदस्थ करने हेतु सौंपी गई है। अतएव राज्य शासन एतद्वारा Shri Satyendra Kumar Sahu अतिरिक्त जिला एवं सत्र न्यायाधीश, भाटापारा की सेवाएं को छत्तीसगढ़ लोक आयोग में विधिक सलाहकार के पद पर पदभार ग्रहण करने के दिनांक से आगामी आदेश तक प्रतिनियुक्ति पर पदस्थ करता है।

छत्तीसगढ़ के राज्यपाल के नाम से
तथा आदेशानुसार,

(डी.डी सिंह)

सचिव

छत्तीसगढ़ शासन
सामान्य प्रशासन विभाग


पृ0क्रमांक एफ 4-1/2007/1-7

नवा रायपुर अटल नगर, दिनांक 9/4/2021

प्रतिलिपि :-

- (1) महालेखाकार, छत्तीसगढ़, रायपुर।
- (2) अपर मुख्य सचिव, छत्तीसगढ़ शासन, मुख्यमंत्री सचिवालय, नवा रायपुर अटल नगर।
- (3) प्रमुख सचिव, छ.ग.शासन, विधि और विधायी कार्य विभाग, नवा रायपुर के आदेश क्रमांक 4496/1202/XXI-B/C.G./21 दिनांक 27 मार्च 2021, के संदर्भ में।
- (4) रजिस्ट्रार जनरल, उच्च न्यायालय, बिलासपुर।
- (5) सचिव, छत्तीसगढ़ लोक आयोग गांधी चौक रायपुर छ0ग0।
- (6) जिला कोषालय अधिकारी, रायपुर।
- (7) श्री Satyendra Kumar Sahu अतिरिक्त जिला एवं सत्र न्यायाधीश, भाटापारा (छ.ग.)।
- (8) उपसंचालक, शासकीय क्षेत्रीय मुद्रणालय, इंद्रावती भवन के पास नया रायपुर की ओर आगामी राजपत्र में प्रकाशनार्थ।

की ओर सूचनार्थ एवं आवश्यक कार्यावाही हेतु अग्रेषित।


सचिव

छत्तीसगढ़ शासन
सामान्य प्रशासन विभाग